

**Trade unions of seamen**

1078. SHRI O. J. JOSEPH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what are the names of the recognised Unions/Federations of seamen in the country; and

(b) what is the criterion adopted for recognition of unions of seamen in the country?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) National Union of Seafarers of India, Bombay, and National Union of Seamen of India, Calcutta, are the recognised Unions of seamen in the country; and

(b) The recognition is granted by the Shipowners i.e. the employers. In case however, there is any other claim by a rival Union and it is difficult to ascertain as to which is the representative Union, the matter is referred to the Ministry of Labour for verification and recognition is granted on the basis of their recommendation.

**Handling of Cargo by Cochin Port**

1079. SHRI O. J. JOSEPH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state the quantum of cargo handled and the earnings thereby from Cochin Port separately through exports and imports during the years 1977-78, 78-79 and 79-80?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): The quantum of cargo handled at Cochin Port is as follows:

(In 'akh tonnes)

	1977-78	1978-79	1979-80
Imports .	39.25	42.29	43.48
Exports .	12.49	12.41	11.00
	51.74	54.70	54.48

Earnings from Cargo handling and storage of Cochin Port are given below:—

Year	Earnings (Rs. in lakhs)
1977-78	903.32
1978-79	1078.87
1979-80	1026.54

(Break-up of earnings separately for export and import is not available).

**Attempt to loot railway property and the passengers in Bombay**

1080. SHRI SADASHIV BAGAIKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that there was yet another attempt to loot Railway property and passengers in Bombay by tampering with the signalling system;

(b) whether Government are aware that anti-social elements in this particular locality are acting in collusion with the R.P.F. and some other elements in the Railway administration;

(c) whether it is a fact that at the same spot and by using same methodology, train passengers were robbed earlier too; and

(d) if so, what action Government are taking in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No.

(b) It is not a fact that anti-social elements in Bombay are acting in collusion with R.P.F. and some other element in Railway administration.

(c) No.

(d) Does not arise.